



**Government of Jammu and Kashmir
Labour & Employment Department
Civil Secretariat, Jammu/Srinagar

Notification

Jammu, the 6th of March, 2025

S.O 57 :-In exercise of powers conferred by the sub section (3) of section 18 of the Building and Other Constructions Worker's (Regulation of Employment and Conditions of Service) Act,1996 (Act No.27 of 1996, Central Act) read with notification S.O 668 (E) dated the 14th of July,2000, issued by Ministry of Home Affairs Government of India, the Lieutenant Governor of Jammu and Kashmir hereby directs the following amendment shall be made in notification SRO 446 of 2019 Dated 12.07.2019; namely:-

1. For entry 1, the following entries shall be substituted; namely:-

"1. Hon'ble Chief Minister J&K, **Chairperson**

1A Hon'ble Deputy Chief Minister (Minister Incharge for Labour and Employment) J&K, **Vice Chairperson"**

2. For entry 17, the following entry shall be substituted; namely:-

"17.Representative from women construction workers to be nominated by CEO/Secretary, JKBOCWBB, **Member"**

By order of the Government of Jammu and Kashmir

Sd/-

**Kumar Rajeev Ranjan(IAS)
Secretary to the Government**


No:-LE-LAB/17/2022-12 (187738)

Dated:- 06.03-2025

Copy to the:-

1. Secretary to Government of India, Ministry of Labour and Employment, Shram Shakti Bhawan, New Delhi.
2. Director, General, Labour and Employment, GOI, New Delhi.
3. Additional Chief Secretary, to the Hon'ble Chief Minister, Jammu and Kashmir.
4. Welfare Commissioner (HQ), Ministry of Labour and employment, GOI, New Delhi.
5. Principal Secretary to the Hon'ble Lieutenant Governor of Jammu and Kashmir.
6. All Administrative Secretaries.
7. Divisional Commissioner Jammu/ Kashmir.
8. Secretary Legislative Assembly.

9. All of Heads of Departments.
10. Director, Information, J&K with the request to publish the notification in leading English dailies one each from Jammu/Kashmir
11. All Deputy Commissioners
12. CEO/Secretary, JKBOCWWB, J&K.
13. OSD to Hon'ble Deputy Chief Minister (Minister Incharge Labour and Employment).
14. General Manager Govt. Press Jammu for publication of notification in the Govt. Gazette.
15. Chief Inspector of Factories, Labour Deptt. J&K, Jammu.
16. Chief Engineer, (R&B), Jammu.
17. Pvt. Secretary to Secretary to the Government, Labour and Employment Department.
18. Concerned Members.
19. I/C website, Labour and Employment.
20. SRO file/ Stock file.


(Mohammad Iqbal Bajar)
Under Secretary to the Government

